

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. No. 460/93
T.A. No.

DATE OF DECISION 5-11-1993

Shri Dipak C. Patel **Petitioner**

Ms. Megha Jani for **Advocate for the Petitioner(s)**

Mr. M.J. Thakore

Versus

Union Public Service Commission **Respondent**

Shri Akil Kureshi **Advocate for the Respondent(s)**

CORAM :

The Hon'ble Mr. N.B. Patel **Vice Chairman.**

The Hon'ble Mr. V. Radhakrishnan **Member (A)**

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

No.

Dipak C. Patel
 4, Krishna Colony,
 Opp. Swati Society
 St. Xavier's School Road,
 Ahmedabad.

Applicant.

Advocate : Ms. Megha Jani for
 Mr. M.J. Thakore

Versus

Union Public Service Commission
 Notice to be served on its Secretary,
 Dholpur House, Shahjahan Road, New Delhi

Respondent

Advocate : Mr. Akil Kureishi

O R A L J U D G E M E N T

In

O.A. 460 of 1993

Date: 5-11-1993.

Per Hon'ble Shri N.B. Patel Vice Chairman.

Reply filed by Mr. Kureishi may be taken on record.
 Pursuant to our direction dated 28-10-1993, Mr. Kureishi has made available to us the certificate about the applicant's result. Having perused the same, we find that the O.A. has become infructuous and it stands disposed of accordingly. Interim relief vacated.


 (V. Radhakrishnan)
 Member (A)


 (N.B. Patel)
 Vice Chairman.

*AS.

CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

AHMEDABAD

Application No. OA/460/93 of 199

Transfer Application No. _____ Old Writ Pet. NO. _____

C E R T I F I C A T E

Certified that no further action is required to be taken
and the case is fit for consignment to the ~~Recd. from~~ (Decided).

Dated : 30/11/93

Counter signed :

Amber 21283

Section Officer/Court Officer

Sign. of the ~~Dealing~~ Assistant.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AT NEW DELHI

INDEX SHEET

CAUSE TITLE..... C.A. 460/93..... OF 198□.

NAMES OF THE PARTIES..... Deshi C. Patel

VERSUS

M. P. S. S. New Delhi.

PART A B & C